to ensure that good quality elementary education conforming to norms and standards is provided, curriculum and courses of study are prescribed in a timely manner, and teachers are trained. In order to focus on quality education, the Central RTE Rules have been amended on 20th February, 2017 to include reference on class-wise, subject-wise Learning Outcomes. The Learning Outcomes for each class in Languages (Hindi, English and Urdu), Mathematics, Environmental Studies, Science and Social Science up to the elementary stage have, accordingly, been finalized and shared with all States and UTs. These would serve as a guideline for States and UTs to ensure that all children acquire appropriate learning level.

Under the Centrally Sponsored Scheme of Sarva Shiskha Abhiyan (SSA), the State Governments and UT Administrations are supported on several interventions to improve teaching standards, including regular in-service teachers' training, induction training for newly recruited teachers, training of all untrained teachers to acquire professional qualifications through Open Distance Learning (ODL) mode, recruitment of additional teachers for improving pupil-teacher ratios, academic support for teachers through block and cluster resource centres, continuous and comprehensive evaluation system to equip the teacher to measure pupil performance and provide remedial action wherever required, and teacher and school grants for development of appropriate teaching-learning materials, etc.

Development of ITIs as formal schools

2135. SHRI DHARMAPURI SRINIVAS: DR. PRADEEP KUMAR BALMUCHU: SHRI T.G. VENKATESH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry has accepted the proposal to develop ITIs like formal schools;
 - (b) if so, the details thereof;
- (c) whether a separate board is being constituted to look after ITI curricula and issue certificates accordingly; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) No Sir, however Ministry of Human Resource Development has written to Ministry of Skill Development and Entrepreneurship that, in case the Industrial Training Institutes (ITIs) want to introduce curricula of bridge courses for the students and give them the option of senior and senior secondary certification through CBSE, the ITIs may be got affiliated to CBSE as per their affiliation byelaws so that the trainees in those ITIs can appear in the examinations conducted by CBSE and get secondary and senior secondary level certificates on successfully passing the examinations.

KVs in rented accommodations

2136. SHRI KIRANMAY NANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that a number of Kendriya Vidyalayas are running in rented houses in various States of the country, due to scarcity of land and funds to construct new buildings, if so, the details thereof;
- (b) whether Government has reduced the standard conditions of land for establishment of such schools, if so, the details thereof; and
- (c) the present land requirement for establishment of such schools in rural and urban areas, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) Kendriya Vidyalaya Sangathan (KVS) has informed that only one Kendriya Vidyalaya (KV) at Jetpur in Gujarat is functioning from a rented building. Consequent upon suitable and sufficient extent of land being provided by the District Administration, KVS has taken up construction work of the permanent building for the Vidyalaya.

(b) and (c) The last revision of land norms was carried out by the Board of Governors of KVS, in its 106th meeting held on 15th November, 2016 and current land norms for establishment of a new KV under Civil / Defence sector are as under:

Sl. N	No. Location	Minimum extent of land (Acres)	Desirable extent of land (Acres)
1.	Metropolitan cities and Hyderabad & Bangalore	2.5	5
2.	All other locations	5	10